

10-8-92

Hon. Mr. Justice U.C. Srivastava, V.C.
Hon. Mr. K. Obayya, A.M.

Shri A.V. Srivastava, learned counsel
for the respondents states that the
relief, prayed for the application, ~~is~~
has been granted to the applicant,
and as such this application has
become infructuous and the same
may be dismissed. Accordingly
the application is dismissed
having ^{become} ~~been~~ infructuous. This order
has been passed in the presence
of Shri R.K. Nigam - learned
counsel for the applicant.

Ag,

A.M.

V.C.